Central Administrative Tribunal HYDERABAD BENCH

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,	O.A. No ./ T.A.No		545	1990	
	S. Rama	Swamy		_Applicant	(S).
The	Gunzal Manages	Versus	bod4 20thy	Responden	nt (S) .
DATE	OFFICE NOTE		ORDERS		
	Mr. K- Ventat Reddy: Mr. K. R. Devary to Walker Issued To the Ref I moden's 1 to 3 tixing dala tor counter m 29/8/90	Respondent weeks. Registra	f. Issue by return of there for f	outer l	efore
R1: se	rved on 6-8-90 rved on 6-8-90 rved on 6-8-90 rved on 6-8-90 BEFORE THE REGISTRAR For counter: 29-8-90	1 Dost on	7-9-90	for coun	
	2nd time: 7-9-90:	Waited till	4-00 p.m. counter from has expired.	n the date	ime of
13 9 90	Memo of Appearionce filed 1889: Mar. IV. R. Deverais S. C. Foor Riys.	Hence post	before Court	RE	GISTRAR.
Q	(8/7 mg			(P.	(,O.)

D	ate O	office Note	Orders
		•	MA.356/92; MA.230/92; DA.545/90
7-4-	92		When this case was called, Mr. K. Venkat
	٠.		Reddy was reported ready for restoration and
`	-		hearing. Mr. Devaraj for the other side
			is busy in the other Court. Under these
	-		circumstances, list it for restoration and
•			hearing on 16-6-1992.
			(HRBS) (HCJR) M(A) M(J)
16-6-0	12_		When this case was takenup
F	,		Sni K. Venkat Reddy reported
•			ready for restoration and
			nearing. However, in vie
			mr. Devaraj's absence, list
·	January 3		this under the same head
			on 29.6.92.
			12 pray
			HRBS HEJR
			m(A) M(J)
59.6.95			
in. Ku	enual lo	ybly	WANG. 326/35
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			Kamash
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ate Orders ... Office Note: In this case, neither the applicant nor his counsel turned up till the rising of the court at 5-30 p.m. Therefore, the case is dismissed for default. (J)M M + 230/92 when the case called, neither the applicant, nor us consel present sr; W. R. Deuroi lemed consel for he Respondents reports ready to argue he case. Invoce of the obsense of the learned coursel for the applicant. MA 230/on is dismissed. No costs. (HTCR) (HRBS) Tim James dus Then shope Bureaux. bajisson e. c. ES

(P.T.O.)

Este	Office Note	A.356/92,	Orders	
7-92		to its	TAA de allow	ed OA is re
		sheet.	Vide the over	levs on seper
•			(HRBS) M(A)	(HCOR)
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